

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI**

ORDER

I hereby authorize the following Judicial Officers of Delhi Judicial Services (Civil) posted at North-East District, Karkardooma Courts, Delhi as opted by them, for hearing and disposing off urgent matters under the Delhi Rent Control Act, pertaining to North-East District, in accordance with law during ensuing summer vacations, 2023 w.e.f. 12.06.2023 to 30.06.2023 (both days inclusive) :-

Sl. No.	Name of Judicial Officer	Period of Detention	Court No.
1.	Ms. Babita Puniya, SCJ/RC	19.06.2023 to 24.06.2023	204 (New Bldg.)
2.	Sh. Sujit Saurabh, JSCC/ASCJ/GJ	12.06.2023 to 17.06.2023	203 (New Bldg.)
3.	Ms. Tania Singh, ACJ/CCJ/ARC	26.06.2023, 27.06.2023, 28.06.2023, 30.06.2023	316

In pursuant to letter no. 3080-3091/DHC/Gaz-IIB/G-13/2023 dated 12th May, 2023 issued by Hon'ble High Court of Delhi, New Delhi, the above mentioned Judicial Officers shall also look after the administrative work, such as, weeding out process in the record room, departmental stock taking, training of staff, etc. during their detention period.

The above mentioned Judicial Officers shall hold the Court in their respective court rooms during Summer Vacation and shall be assisted by their own court staff.

The above mentioned Judicial Officers shall be entitled for compensatory leave in lieu of actual duty performed for more than four days during summer vacation, 2023.

The office of the court will remain open daily from 10.00 a.m. to 5.00 p.m. except Second Saturday, Sunday and other holidays, if any.

(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi

No. 3749-3787/Judl./N-E/KKD/Delhi/2023

Dated 31/05/2023

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The Principal District & Sessions Judges of South, North-West, New Delhi, East, North, South-West, Rouse Avenue District, South-East, West, Shahdara, Delhi/New Delhi
4. All Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
5. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
6. Officer Incharge, Pool Car Section, Karkardooma Courts, Delhi.
7. The Administrative Officer (Judl.) of all branches, North-East District, KKD Courts, Delhi
8. The PRO/APRO, South, North-West, South-East, South-West, East, Shahdara, New Delhi, North, West District, Karkardooma Courts Delhi/New Delhi
9. The President/Hony. Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka and Saket Courts, Delhi/New Delhi.
10. The Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi with the direction to display this order on district website, for information to all concerned.
11. Care Taker to display the same on the notice board of this court complex premises for information to all concerned.
12. R&I Branch, North-East District with the direction to upload the same on LAYERS.
13. P.S./Reader to the undersigned.

Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.